



TAMIL NADU GOVERNMENT GAZETTE

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Part II—Section 2

**Notifications or Orders of interest to a section of the public
issued by Secretariat Departments.**

NOTIFICATIONS BY GOVERNMENT

FINANCE DEPARTMENT (Salaries)

THE AWARD OF ENTRUSTMENT OF WORK TO MESSRS BHARAT SANCHAR NIGAM LIMITED (BSNL) FOR THE GENERAL ELECTIONS TO LOK SABHA 2014 AND BYE-ELECTIONS TO TAMIL NADU LEGISLATIVE ASSEMBLY FROM 28. ALANDUR ASSEMBLY CONSTITUENCY UNDER THE TAMIL NADU TRANSPARENCY IN TENDERS ACT.

[G.O. Ms. No. 182, Finance (Salaries), 1st July 2014, Aani 17, Jaya, Thiruvalluvar Aandu-2045.]

No. II(2)/FIN/391(b)/2014.

Under clause (f) of Section 16 of the Tamil Nadu Transparency in Tenders Act, 1998 (Tamil Nadu Act 43 of 1998), the Governor of Tamil Nadu hereby notifies the award of Short Message Service (SMS) based Poll Monitoring System on the day of Poll, Electoral Retrieval System, Push Short Message Service (SMS) to electors for creating awareness and Internet Leased Line to District Election Officer's Office and Chief Electoral Officer's Office and Provision of Broad band connectivity to 17,684 Polling Stations and the Counting Centers situated in 42 locations in the Districts entrusted to Messrs Bharat Sanchar Nigam Limited for the General Elections to Lok Sabha 2014 and Bye-Elections to Tamil Nadu Legislative Assembly from 28. Alandur Assembly Constituency.

K. SHANMUGAM,
Principal Secretary to Government.